

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH) : Urdu is the official language of the State of Jammu & Kashmir and Punjabi is the official language of the State of Punjab.

Urdu has been accorded the status of second official language by the Government of Andhra Pradesh in the Telengana region of that State, in pursuance of Section 7 of the Andhra Pradesh Official Language Act, 1966, which provides that—

“The State Government may, from time to time, by notification in the Andhra Pradesh Gazette, direct the use of Urdu or any other language or languages, in addition to the Telugu language, in the interest of persons speaking such language or languages, in such areas and for such official purposes of the State and for such periods, as may be specified in the notification.”

Review of Science and Technology Policy

514. **SHRI AMAR ROY PRADHAN :** Will the Minister of PLANNING be pleased to state :

(a) whether Government consider it necessary to make an over all review of the science and technology policy in the context of the changed policy directions ; and

(b) if so, the steps being taken in this direction ?

THE PRIME MINISTER (SHRI MORARJI DESAI) : (a) and (b). Yes Sir. The question of the review of Science and Technology Policy was considered at the meeting of the National Committee on Science and Technology held on 29th & 30th September, 1977. The Committee recognised that there is a need to review the scientific policy resolution and also to prepare a technology policy statement. The recommendation is under consideration.

Committee on Turkman Gate Incidents

515. **SHRI G.M. BANATWALLA :**
SHRI RAJ KESHAR SINGH :

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Starred Question No. 650 on the 27th July, 1977 and state :

(a) whether Government have received the report of the Fact Finding Committee which inquired into the demolition of Houses in the Turkman Gate area of Delhi ; and

(b) whether Government have since examined that report and the nature of action taken by Government in that regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) :
(a) Yes, Sir.

(b) A copy of the report in question has been forwarded to the Shah Commission of Inquiry for their consideration and, therefore, the nature of action be taken by Government would depend finally on the report of the Commission.

Decision on Repeal of Misa

516. **SHRI CHITTA BASU :**

SHRI C. R. MAHATA :
Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have since decided to repeal the MISA ; and

(b) if not, the reasons therefor ?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH) : (a) and (b). The matter is under active consideration of the Government.

संसद सदस्यों द्वारा आर्मी व्हीकल्स
डिपो से बाहन खरीदा जाना

517. **श्री राघवजी :** क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों के दौरान, वर्षवार संसद सदस्यों और विधायकों ने सेन्ट्रल आर्मी व्हीकल्स डिपो से कितनी जीपें और अन्य वाहन खरीदे ;

(ख) क्या कोई विशेष सुविधा अथवा मूल्यों में कोई रियायत न देने से संसद सदस्यों और विधायकों के लिये कोटे के माध्यम से विक्री नहीं बढ़ रही है ; और